

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.134 – IA 512 of 2023
ITEM No.135 – IA 194 of 2022
ITEM No.136 – IA 514 of 2023
ITEM No.137 – IA 196 of 2022
ITEM No.138 – IA 513 of 2023
ITEM No.139 – IA 752 of 2022
ITEM No.140 – IA 696 of 2022
In
CP(IB) 20 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Continental Piling & Excavation Pvt Ltd
V/s
Anwasha Engineering & Projects Ltd

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rushabh Shah Advocate i/b R&R Associates, Ms.
Nikita Abhyankar Advocate (IA 696 of 2022)
For the Respondent : Ms. Nikita Abhyankar Advocate i/b Gravitas Legal
Mr. Varun Bhatt Advocate a/w Mr. Ravish Bhatt Advocate

ORDER

Due to paucity of time, the matter stands adjourned.

List for hearing on 27.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**